made by Dr. Ganguly on behalf of the Policy Holders Serving and Research Institute, in connection with the demand for payment of compensation for loss in money value in Life Insurance Corporation Policies;

- (b) whether Governments attention has also baen drawn to the suggestions made in this regard by Shri K. Hanuman-thaiya, Chairman of the Administrative Reforms Commission; and
- (c) if so, whether Government propose to compensate for the loss in money value of the Life Insurance Corporation policies in recent years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Information is being collected and will be laid on the Table of the House as soon as available.

(b) and (c) The Administrative Reforms Commission have recommended that the Life Insurance Corporation of India should make earnest efforts to safeguard the policyholders against depreciation in the currency value. This and other recommendations of the Commission are under consideration.

CENTRAL HOUSING AUTHORITY FOR HOUSING AND URBAN DEVELOPMENT

- 531. SHRI S. A. KHAJA MOHIDE-EN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether recently the State Ministers urged the Centre to constitute a Central housing authority for administering the fund and for coordinating the housing and urban development programmes of State Governments; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) Yes. The Conference of Ministers of Housing, Urban Development and Town Planning held at Bangalore in June, 1969 recommended, *inter alia*, setting up of a central housing authority which should operate the funds in the nature of a revolving fund through the State Governments/State Housing Boards etc. No decision has been taken on this recommendation so far.

SEX EDUCATION IN SCHOOLS

- 53a. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have received a proposal from the Family Planning Experts to introduce sex education in Delhi schools; and
- (b) if so, the details of the proposal and decision taken in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASE-KHAR): (a) and (b) No. A proposal has been received for introduction of family life education (including benefits of a small sized family) in schools. The matter is under consideration of the Delhi Administration.

DISPUTES OVER POWER AND WATER DISTRIBUTION BETWEEN HARYANA AND PUNJAB

533. SHRI SYED HUSSAIN: SARDAR NARINDAR SINGH BRAR:

SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of IRRIGATION AND POWER be pleased to state whether the Central Government propose to meet the Chief Ministers of Punjab and Haryana for resolving their disputes over water and power distribution?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): A meeting with the Chief Ministers of Punjab and Haryana is to be held shortly to discuss *inter alia* sharing of surplus Ravi and Bea swater by the States.

PROTEST MARCH BY INDIAN MEDICAL ASSOCIATION

534. DR. (MRS.) MANGLADEVI TALWAR:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Indian Medical Associa-on organised a protest march on the 1st